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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For orders - Liquidation	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		Shri Malav Jitendra Ajmera, Liquidator, Shubhang Setlur, Advocate for Liquidator

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

MALAV JITENDRA AJMERA - Liquidator
SHUBHANG SETLUR

ORDER

Heard Shri Malav Jitendra Ajmera, learned Liquidator and Shri Shubhang Setlur, learned Counsel for the Liquidator, through Video Conference.

Post the case on **02.03.2021**.



Member (T)



Member (J)

Krishna

Verified


Court Officer